

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 43 of 2011 &  
I.A. Nos. 123, 183 & 195 of 2011**

**Dated: 16<sup>th</sup> December, 2011**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**In the matter of:**

**Himachal Pradesh State Electricity Board** **....Appellant (s)**  
**Versus**

**M/s Jai Prakash Power Ventrues Limited & Ors.** **... Respondent (s)**

Counsel for the Appellant (s) : Mr. R.K. Mehta & Mr. Antaryami Upadhyay &  
Mr. A. David

Counsel for the Respondent (s) : Mr. Pawan Upadhyay, Mr. Jayesh Gaurav with  
Mr. R.K. Narang, A.B. Chugh &  
Mr. Joginder Sidwani (Reps.)

**ORDER**

Written Submissions have been filed by the Appellant earlier.  
The learned counsel for the Respondent is filing the comprehensive  
Written Submissions today.

***Judgment is Reserved.***

**(V. J. Talwar)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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